

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2431
TO BE ANSWERED ON 03.12.2019

SUPPLEMENTARY GRANTS FOR MGNREGS

2431. SHRI KODIKUNNIL SURESH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the proposed allocation of additional funds through supplementary grants towards the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), along with the reasons for additional allocation;
- (b) whether there has been an increase in the demand for employment under the scheme;
- (c) if so, the details thereof;
- (d) whether the Government further intends to link MGNREGS wages under the Employment Guarantee Act to an updated inflation index, subject to annual revision; and
- (e) if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a): The Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme. Fund release to the States/UTs is a continuous process and Central Government is committed to making funds available keeping in view the demand for work. The Ministry seeks additional fund for implementation of Mahatma Gandhi NREGS from the Ministry of Finance as and when required for meeting the demand for work on the ground.

(b) & (c): The persondays generated under Mahatma Gandhi NREGS is on an increasing trend. The details of persondays generated during the last two years are given below:

Financial Year	Persondays generated (In crore)
2017-2018	233.74
2018-2019	268.00

(d) & (e): As per section 6(1) of Mahatma Gandhi NREGA, 2005, the Ministry of Rural Development notifies Mahatma Gandhi NREGA wage rate every year for all States/UTs. To compensate the Mahatma Gandhi NREGA workers against inflation, the Ministry of Rural Development revises the unskilled wage rate based on Consumer Price Index for Agricultural Labour (CPI-AL) every year for all States/UTs.